| 1 7 | 3 / | 4 |
|-------------------|---------|----------|
| 11 Kerala | '41- 36 | 5.5 6 |
| 12 Madhya Pradesh | 53.51 | 8.12 |
| 13 Maharashtra | 59.23 | 13.08 |
| 14 Manipur | 86-78 | 19 S3 |
| 15 Meghalaya | 33.33 | 8.33 |
| 16 Mizoram . | 79.49 | 43.59 |
| 17 Nagaland | 65.00 | 25 00' |
| 18 Orissa | 47.19* | 10.67 |
| 19 Punjab | 92.41 | 22" 15 |
| 20 Rajasthan | . 53.61 | 14 17 |
| 21 Sikkfm | 10.00 | 0.00 |
| 22 Tamil Nadu | 47.00 | 5-30 |
| 23 Tripura | 98.31 | 23 73 |
| 24, Uttar Pradesh | 68.15 | 11.76 |
| 25 West Bengal | 71.25 | . 1.2 08 |
| 26 A'&N Islands | 100.00 | 0.00 |
| 27 Chandigarh | 100.00 | 45 00 |
| 28 D & N Haveli | 100.00 | 0.00 |
| 19 Delhi | 95.00 | 65. OJ |
| 30 Daman & Dru | ** | ** |
| 31 Lakshadweep | 66'67 | 16.67 |
| 32 PondVcherry | 4500 | 15J30 |
| All India | 61.04 | 12-82 |

[RAJYA SABHA]

**- Included in Goa State,

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Written Answers

Central schemes for development of backward classes

1283. SHRI SUBAS MOHANTY: Will the Minister of WELFARE be pleased to state:

(a) the details of the Central schemes ^for development of backward classes being implemented in Orissa during 1988-89; and

(b) the details of assistance given to voluntary organisation fo_r development of ^kward classes'?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI, SUM ATI OR AON); (a) The following are the Central/Centrally Sponsored Schemes being implemented in Orissa for the Welfare of Scheduled Castes and Scheduled Tribes during 1988-89:—

to Questions

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(1) Post-Matricl, SciholarSfhips for SC ST (2) Pre-Mdtric Scholarships for those engaged in the unclean occupations. (») Book Banks for SC & ST (4) Girls * hostels for SC & ST (5) Coaching and

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Allied Schemes (SC & ST) (6) Aid tovoluntary organisations (SC & ST) (7) •unery for the implementation of the PCR Act, (8) Liberation of Scavengers and (9) .Central assistance for Scheduled Castes Development. Corporation-.

addition, Special Central Assistance to the. Special Component Plan and the Tribal Sub-Plan is being provided to the Government of Ortssa during 1988-89. Development' 'Bharatiya .Adamjati Sevak Sangh' given financial assistance of Rs.' *I* during [988-89 a:; 1st instalment of grant-in-aid" for tribal development schemes.

Inclusion of Betre and Siberia in SC and ST list

1284. SHRI SUBAS MOHANTY: Will th Minister of WELFARE be pleased to .state:

(a) whether Owsa Government has re commended to include Betre and Siheriain the Scheduled caste list as people of these' communities are treated as untouch ables;

(b) if so, the details regarding the other economic development schemes launched by Orissa Government for the welfare of Scheduled Castes in that State; and

(c) the cooperation extended by Government for the welfare of these tribes?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) The recommendation of the State Government of Orissa cannot be disclosed in the Public interest.

(b) and (c) Does not arise.

Setting up of Aluminium Authority of India

1285. SHRI K. V. THANGKABALU: Will the Miniver of STEEL AND MINES be pleased to state: (a) ,whether Government propose to set up Aluminium Authority of India like Steel Authority of India Ltd.; and

(b) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES (SHRI MAKHAN LAL FOTE DAR); (a) There is no such proposal under consideration.

(b) There are two primary producers of aluminium jn the public sector and three in the private (sector. Two public sector undertakings, namely Bharat Aluminium Company Limited and National Aluminium Company Limited are functioning independently. The prices of primary aluminium are statutorily controlled and while fixing the prices, the overall interests of the producers a_s well as the consumers are given due consideration. There i,s no distribution control over commercial grade aluminium metal. Moreover, Electrical Conductor Grade Aluminium is under distribution control. This policy bas been working smoothly.

Change in the performance indicators of the SAIL

1286. KUMARI SUSHILA TIRIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether Governemnt have decided to change the performance indicator,? of the Steel Authority of Tndia Ltd. with effect from this year;

(b) if so, what is the genesis of the changes to be made; and

(c) the likely impact on the production target of Steel Authority of Thdia Ltd.?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL IN THE MINISTRY OF STEEL AND MINES (SHRI YOGENDRA MAKWANA)': (a) to (c) Yes, Sir. Hot Metal and Crude steel production data are more accurate indicators of plant performance than saleable steel. Crude isteel is the internationally accepted indicator .of production performance. This has had no impact on the production target of Steel Authority of India Limited.